

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

207. C.P. (IB)/100(MB)2024

**IN THE MATTER OF**

Reliance Commercial Finance Limited

... Petitioner

Vs

Azalia Distribution Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 09.05.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Siddha Pamecha (PH)

For the Respondent: Adv. Yashwant Dhanegave (VC)

---

**ORDER**

On the joint request of both the Ld. Counsels, adjourned to **04.06.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/